



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.07.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 08.07.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	I.A. No. 4598 of 2026 in Comp. App. (AT) (Ins) No. 1056 of 2026	Sudarshan Aithal (Suspended Director of Distribution Logistics Infrastructure Private Limited) Vs. Bank of India & Anr.	<b>08.07.2026</b>	<b>09.07.2026</b>
<b>2.</b>	I.A. No. 5878 of 2025, 1774, 1776, 2250, 2251, 2463, 2633, 2760, 2762, 2798, 2962, 3288, 3301 of 2026 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	<b>08.07.2026</b>	<b>03.08.2026</b>
<b>3.</b>	Comp. App. (AT) (Ins) No. 1627 of 2025 & I.A. No. 6406, 6407, 6408 of 2025  <b>(With Defects)</b>	Bharat Rashiklal Chokshi Vs. Bank of Baroda & Anr.  <b>With</b>	<b>08.07.2026</b>	<b>14.08.2026</b>

<b>4.</b>	Comp. App. (AT) (Ins) No. 1631 of 2025 & I.A. No. 6427, 6428, 6429 of 2025  <b>(With Defects)</b>	Saumil Bharat Chokshi Vs. Bank of Baroda & Anr.  <b>With</b>	<b>08.07.2026</b>	<b>14.08.2026</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 1621 of 2025 & I.A. No. 6381, 6382, 6383 of 2025  <b>(With Defects)</b>	Shalin Bharat Chokshi Vs. Bank of Baroda & Anr.	<b>08.07.2026</b>	<b>14.08.2026</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 1059 of 2026 & I.A. No. 4170, 4171, 4172 of 2026	Countertops and Cabinets (India) Pvt. Ltd. Vs. Suman Kumar Verma & Ors.	<b>08.07.2026</b>	<b>14.07.2026</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 1946 of 2025 & I.A. No. 7575, 7576 of 2025  <b>(With Defects)</b>	Alchemist Asset Reconstruction Company Ltd. Vs. Sourabh Malpani & Ors.  <b>With</b>	<b>08.07.2026</b>	<b>07.08.2026</b>
<b>8.</b>	Comp. App. (AT) (Ins) No. 1949 of 2025 & I.A. No. 7586, 7587 of 2025  <b>(With Defects)</b>	Navneet Nandlal Goenka Vs. Sourabh Malpani & Ors.	<b>08.07.2026</b>	<b>07.08.2026</b>
<b>9.</b>	Comp. App. (AT) (Ins) No. 347 of 2026	Eastern Power Distribution Company of Andhra Pradesh Ltd. Vs. Daulat Resolution Services Pvt. Ltd.	<b>08.07.2026</b>	<b>07.08.2026</b>

<b>10.</b>	Comp. App. (AT) (Ins) No. 373 of 2026 & I.A. No. 1448, 1449, 3245 of 2026	Rupal Manish Patel (Suspended Designated Partner of Keya Buildtech LLP) Vs. Punit Handa (RP of Keya Buildtech LLP) & Ors.	<b>08.07.2026</b>	<b>13.08.2026</b>
<b>11.</b>	Comp. App. (AT) (Ins) No. 83 of 2026	Katariya Infraproject Pvt Ltd in Consortium with Rajradhe Finance Limited and Anr. Vs. Mukesh Kumar Jain, Mavent Restructuring Services LLP	<b>08.07.2026</b>	<b>29.07.2026</b>
<b>12.</b>	Comp. App. (AT) (Ins) No. 548 of 2025 & I.A. No. 2077, 2078, 2079, 5536, 5545, 5558 of 2025, 3401 of 2026  <b>(With Defects) Part Heard</b>	Rakesh Sharma Vs. A-One Homes & Anr.	<b>08.07.2026</b>	<b>25.08.2026</b>
<b>13.</b>	Comp. App. (AT) (Ins) No. 553 of 2025 & I.A. No. 2107, 2108 of 2025 & 3738 of 2026  <b>Part Heard</b>	Anuj Rana, Majority Shareholder & Director of Neelkantham Systems Pvt. Ltd. Vs. Virendera Prakash Gupta, Proprietor of Virendera Textiles & Anr.	<b>08.07.2026</b>	<b>29.07.2026</b>
<b>14.</b>	Comp. App. (AT) (Ins) No. 1471 of 2024 & I.A. No. 5252, 5353 of 2024  <b>(With Defects)</b>	Anil Goel, Liquidator of Charbhuj Industries Pvt. Ltd. Vs. Chandrakant Raosaheb Gawade & Ors.	<b>08.07.2026</b>	<b>17.08.2026</b>

15.	Comp. App. (AT) (Ins) No. 433 of 2021 & I.A. No. 1112, 1113 of 2021, 1370, 5839 of 2023 & 2664 of 2024	Jaypee Infratech Ltd. Through its implementation and Monitoring Committee Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional  <b>With</b>	08.07.2026	31.08.2026
16.	Comp. App. (AT) (Ins) No. 697 of 2020 & I.A. No. 1393 of 2023	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors.	08.07.2026	31.08.2026
17.	Comp. App. (AT) (Ins) No. 1327 of 2023 & I.A. No. 4590 of 2023, 1405 of 2024  <b>(With Defects)</b>	AAA Insolvency Professionals LLP Vs. Jagdish Kumar Parulkar & Anr.	08.07.2026	10.08.2026
18.	Comp. App. (AT) (Ins) No. 1393 of 2024 & I.A. No. 4737, 5058, 5059, 5060 of 2024  <b>(With Defects)</b>	Regional Provident Fund Commissioner – II Pune –II Vs. Manohar Lal Vij & Ors.	08.07.2026	14.08.2026
19.	Comp. App. (AT) (Ins) No. 1048 of 2025 & I.A. No. 4117 of 2025	Sunil Chopra Vs. Capl Hotels and Spa Pvt. Ltd.	08.07.2026	07.08.2026

20.	Comp. App. (AT) (Ins) No. 1806 of 2025 & I.A. No. 7043 of 2025	Ajmer Vidyut Vitran Nigam Ltd. (AVVNL) Vs. Sai Leela Synthetics Pvt. Ltd. Successful Resolution Applicant of Suzuki Textile Ltd.	08.07.2026	19.08.2026
21.	Comp. App. (AT) (Ins) No. 2041 of 2025 & I.A. No. 7989, 7990 of 2025	Committee of Creditors of Banwari International Pvt. Ltd., Through its sole Financial Creditor Drip Capital Inc. Vs. Neha Bhasin Resolution Professional of Banwari International Pvt. Ltd.  <b>With</b>	08.07.2026	04.08.2026
22.	Comp. App. (AT) (Ins) No. 2042 of 2025 & I.A. No. 7991, 7992 of 2025	Committee of Creditors of Gridhari International Pvt. Ltd. Through its sole Financial Creditor Drip Capital Inc. Vs. Neha Bhasin Resolution Professional of Gridhari International Pvt. Ltd.  <b>With</b>	08.07.2026	04.08.2026
23.	Comp. App. (AT) (Ins) No. 172 of 2026  (With Defects)	Neha Bhasin Authorised Representative and Director Primus Insolvency Resolution and Valuation Private Limited Resolution Professional of Banwari Enterprises Private Limited. Vs. ---	08.07.2026	04.08.2026
24.	Comp. App. (AT) (Ins) No. 173 of 2026  (With Defects)	Neha Bhasin Authorised Representative and Director Primus Insolvency Resolution and Valuation Private Limited Resolution Professional of Girdhari International Private Limited. Vs. ---	08.07.2026	04.08.2026

<b>25.</b>	Comp. App. (AT) (Ins) No. 2063 of 2024 & I.A. No. 7720 of 2024  <b>Part Heard</b>	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	<b>08.07.2026</b>	<b>17.08.2026</b>
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By order of Hon'ble Officiating Chairperson  
-Sd/-  
Registrar